Annexure – 6

Name of the corporate debtor: <u>La Villa Café Private Limited</u>; Date of commencement of CIRP: <u>18/07/2020</u>; List of creditors as on: <u>14/08/2020</u> List of operational creditors (Employees)

| SI. | Name of authorise d represent ative, if any | employee | Identification No. | Details (| | Details of claim admitted | | | | Amount of contingen t claim | mutual dues, that | Amount of claim under verificati on | Amount of claim not | Amount in₹ Remarks, if any |
|-----|--|----------|-----------------------|-----------------|----------------|---------------------------|-----------------|-------------------|---|--------------------------------------|----------------------|---|---------------------|----------------------------|
| No. | | | NW. | Date of receipt | Amount claimed | of claim admitted | Nature of claim | related party? | voting share in CoC, if applicable | | | | | |
| NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | |

IBBI/IPA-002/ IP-N00728/ 2018-2019/12332